

[*Translation*]

**Linking of Saharsa with Vayudoot Service**

\*59. SHRI SURYA NARAYAN YADAV : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to link Saharsa Commissioner of Northern Bihar with Vayudoot service.

(b) if so, the time by which the said commissioner would be linked with other parts of the country by Vayudoot service ; and

(c) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) to (c) Due to the heavy losses being sustained by it, Vayudoot has been compelled to reduce its network drastically. The airlinking of new stations is not a feasible proposition for Vayudoot at the present juncture.

**Criteria for Rural Electrification**

\*60. SHRI SANTOSH GANGWAR : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether any criteria have been laid down by the Central Electricity Authority for the electrification of villages and if so, the details thereof ;

(b) whether it is a fact that a village is treated as electrified even without giving electricity connections to the villagers living there ;

(c) whether the Government have directed the States to treat a village

as electrified even if it has been provided only a single electricity connection ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) to (d) According to the existing definition of village electrification, a village is treated as electrified, even if one service connection has been provided within the revenue boundary of the village.

**Allocation of Railway Land on Tehbazari in Izzatnagar**

136. SHRI SANTOSH GANGWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the railway land in the Izzatnagar division of North Eastern Railway has been allotted on tehbazari basis ;

(b) if so, the details thereof and the reasons therefor ;

(c) the criteria adopted for allotment of land for this purpose ;

(d) whether such allotments are reviewed from time to time ; and

(e) if so, the details therefor ?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) :

(a) Yes, Sir.

(b) A plot of railway land measuring about 51,150 sq. ft. at Izzatnagar has been licensed for tehbazari since 1976. This has been done for the purpose of earning revenue from the land and also providing shopping